

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

107. IA/3632/2024 C.P. (IB)/1890(MB)2018

IN THE MATTER OF

Dena Bank

... Petitioner

Vs

Nitin Fire Protection Industries Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Niyati Merchant (PH)

For the Respondent:

ORDER

IA/3632/2024:- The prayer in the present IA is for taking on record 9th Progress Report. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //